NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 152(ND)/2013 CA NO.

CORAM:

PRESENT: SHER WARAD MARAJAN

Hon'ble MENBER(1)

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL, BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016 TAKEN OF BY THE SPECIAL BENCH .

NAME OF THE COMPANY:

B.P Singh & Ors.

V/s.

M/s. Bulland Buildtech Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013.

S.NO.

NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Order

List on 07.09.2016 at 2 p.m.

(R. VARADHARAJAN)

MEMBER (J)

R. VARADHAMASAN)

(S.K. MOHAPATRA)

MEMBER (T)